

corrupt and inefficient men. This philosophy has done nothing but causing price rise to a higher level, it has done nothing but bringing about economic stagnation in the country. I can assure you that this philosophy and doctrinaire ideology will take the country towards economic ruin.

डा० बीमलतः नभापनि महोदय, मुझे बड़ा दुःख होता है कि श्री मधु लियवे जैसे व्यक्ति इन प्रकार की बातें करे—घोरे जायद उन का करना ठीक भी है क्योंकि उन्हें एडमिनिस्ट्रेटिव ज्ञान नहीं है। फिनान्स मिनिस्ट्री के टुकड़े करने को "पर", काट देने की भाषा का उपयोग उन के लिए जोभा की बात नहीं है। देश को दून गति से घामे ले जाने के लिए रोसार्गनाई-जेसन करना बहुत आवश्यक हो गया था। अभी फिर रोसार्गनाईजेसन किया गया है जैसे हीकी इडम्ट्री घोरे इडम्ट्रियल डेवेलपमेंट की समय समय मिनिस्ट्री बरा हो गई। श्री यशवन्तराव चव्हाण के कार्यकाय मे इन देश की जो प्रगति हुई है, उन की धूरि-धूरि प्रशंसा हर व्यक्ति का करनी चाहिए। उन्होंने इनकी कठिन परिस्थिति होने हुए भी देश को सम्भाला है। मैं मानता हू कि इन प्रकार की जो बातोचना की जाती है, वह अन्धव न होने के कारण की जाती है।

SHRI YESHWANTRAO CHAVAN

Mr. Chairman, I must thank this hon. House for the speed with which it has passed the Finance Bill. Some constructive suggestions were made which we will certainly take note of. Some hon. Members were disappointed with this budget. The hon. Member, Shri Virendra Agarwal, said that he was disappointed with my speech. There are some people who are in a permanent mood of disappointment. I would like to tell him that I never wanted to underestimate the present difficulties of the economy. But to say that everything has gone wrong is to create that mood of their own disappointment in the minds of the people, which is not conducive to the national effort for which we will have to make our nation ready.

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I quite agree that in the case of some commodities there has been too much of rise in price because some anti-social elements are taking advantage of the situation and making profits out of the present difficulty. Some of the shortages are due to some of the anti-social activities. The price rise in the case of textiles during the last few weeks is certainly due to unconscionable profit-making by some. I can only say that I will discuss this matter with the Commerce Minister as soon as possible

MR. CHAIRMAN: The question is:

"That the Bill, as amended, be passed"

*The motion was adopted.*

18.15 hrs.

ARRFST OF MEMBER

MR CHAIRMAN: I have to inform the House that the Speaker has received the following wireless message dated the 2nd May, 1973, from the Superintendent of Police, Bahraich.—

"Shrimati Shakuntala Nayar, Member, Lok Sabha, was arrested under Section 151, Criminal Procedure Code, on the 2nd May, 1973 and sent to jail"

18.15 hrs.

BUSINESS ADVISORY COMMITTEE

TWENTY-NINTH REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHURAMAIAH): I beg to present the Twentieth Report of the Business Advisory Committee.

18.16 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on Friday, May 4, 1973/Vaisakha 14, 1895 (Saka).*